

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 12236 AND 20946 OF 2014

DHAMPUR SUGAR MILLS LTD.

...PETITIONER

VERSUS

THE COMMISSIONER OF INCOME TAX & ANR.

...RESPONDENTS

OFFICE REPORT

The matter above-mentioned were listed before the Hon'ble Court on 19th September, 2014, when the Hon'ble Court was pleased to pass the following order:-

"List on 03.11.2014.

Service be completed in the meantime."

SLP NO. 12236 OF 2014

It is submitted that Mrs. Anil Katiyar, Counsel for the petitioner has not filed counter affidavit so far.

Service of notice is complete.

SLP NO. 20946 OF 2014

Service of notice is not complete and counsel has not taken any steps so far.

The matters above-mentioned are listed before the Hon'ble Court with the office report.

DATED THIS THE 18TH DAY OF OCTOBER, 2014.

ASSISTANT REGISTRAR

COPY TO:

Mr. Ambhoj Kumar Sinha, Advocate

Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR